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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

Original Application No. 74/2008

Date of order: 07.04.2008

HON'BLE MR. R.R. BHANDARI, MEMBER (A)

Ajay Kaushal S/o Shri Ramswaroop Kaushal, aged 43 years, UDC, K.V. No. 2, (AFS), Jodhpur (Raj.).

...Applicant.



Mr. Vivek Shah, proxy counsel for
Mr. K.K. Shah, counsel for applicant.

VERSUS

1. The Commissioner, Kendriya Vidyalaya Sangathan HQ, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi - 110016.
2. The Assistant Commissioner, Kendriya Vidyalaya Sangathan, (Regional Office) 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur - 302015.
3. The Principal, K.V. No. 2 (AFS), Jodhpur (Raj.).
4. The Principal, K.V., Banar, Jodhpur (Raj.).
5. Shri B.K. Singh, UDC, K.V., Mal Road Nasirabad.
6. Shri Mohd. Iqbal, UDC, K.V. No. 1, Ajmer (Raj.).

... Respondents.

**ORDER
Per Mr. R.R. Bhandari, Member (A)**



Heard learned counsel for the applicant.

2. Learned counsel for the applicant submits that he has apprehension that the applicant might be transferred to hard stations, viz. Kendriya Vidyalaya, Pokaran or Uttarlai. He has expressed urgency in the matter.

[Signature]

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3. He further submitted that his representation dated 24.03.2008 (Annexure A/10), to Kendriya Vidyalaya Sangathan (H.Q.), New Delhi and another representation dated 31st March, 2008 (Annexure A/11) to the Assistant Commissioner (Admn.), Kendriya Vidyalaya Sangathan, (H.Q.) New Delhi, are pending.

4. Learned counsel for the applicant averred that ends of justice would be met with, if the respondent Nos. 1 and 2, to whom these representations are pending, are directed to dispose of the representations, expeditiously.

5. The Original Application No. 74/2008 is disposed of with the directions to the respondent Nos. 1 and 2 to consider the said pending representations, as per the Rules and Regulations of the concerned Department, within a period of four weeks from the date of receipt of a certified copy of this order by passing a reasoned and speaking order. No order as to costs.

R.R. Bhandari
 (R.R. Bhandari)
 Member (A)

NO. 30,31

DT. 09.04.8

Recd. copy
there
for
part II and III destroyed
in my presence on 15/1/2014
under the supervision of
section officer () as per
order dated 19/8/2014

Section officer (Record):